

pre-graduation interviews of the campus of the Indian School of Mines by a duly constituted Selection Committee every year during April-May;

(v) Creation of separate cadre of Petroleum Engineers (catering to Drilling/production/Reservoir Engineering/pipeline construction operations etc.) with horizontal and vertical mobility;

(vi) Oil and Natural Gas Commission which is the major employer of the Petroleum Engineering graduates may be requested to examine their case sympathetically.

Separately the Director of the Indian School of Mines had also written to Chairman, Oil and Natural Gas Commission requesting for the visit of a senior officer of ONGC to discuss various demands made in the memorandum. Accordingly, Director (Personnel) of the ONGC met the students at Dhanbad on 16th November, 1977 and explained in detail the policy of the ONGC on the various points raised by the students in their aforesaid memorandum.

Proposal for Setting up of Drug Units in States/Union Territories

2759. SHRI AHMED HUSSAIN: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that several States/Union Territories (including Assam) have sent proposals to Indian Drug and Pharmaceuticals Ltd. (a public sector undertaking) to set up drug units in the Joint Sector to meet the growing need of drugs;

(b) the names of States who have sent their proposals so far; and

(c) the action taken/proposed to be taken in the matter?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c). The States of U.P., Punjab, Tamil Nadu, Madhya Pradesh, Rajasthan, Himachal Pradesh, Orissa, Bihar,

Jammu and Kashmir, Meghalaya, Maharashtra, Karnataka and Goa have approached Indian Drugs and Pharmaceuticals Limited for setting up Joint Sector Units in their states. Government have so far approved the establishment of a formulation unit in U.P. and a unit for the manufacture of Starch, Dextrose etc., in the Punjab.

The Indian Drugs & Pharmaceuticals Limited have also written to all the North Eastern State Governments suggesting the possibilities of setting up one unit in the region in Joint participation with all the states in the region.

Memorandum to General Manager, Central Railway, Bombay V.T.

2760. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the General Manager, Central Railway, Bombay V.T. has received a memorandum signed by about one hundred and fifty goods-train-drivers recently regarding their grievances and difficulties;

(b) if so, when and what action has been taken in regard to the same and whether the concerned have been intimated accordingly;

(c) if no action has been taken, the reasons of delay; and

(d) when action shall be taken?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) to (d). In accordance with Government's policy, staff representations received from any source are given due consideration and necessary action is taken. The demands of all categories of staff are considered and solved through the various tiers of the Permanent Negotiating Machinery and the Joint Consultative Machinery. This representation is also being considered accordingly.